

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6805  
ANSWERED ON:07.05.2010  
ALLOWANCES TO STAFF IN BANKING INDUSTRY  
Haque Shri Sk. Saidul

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of guidelines for fixing pay and allowances in the Regional Rural Banks (RRBs);
- (b) whether `Computer Allowance` and `Daftary Allowance` are defined as part of `Pay` as per Bipartite settlement in the Banking Industry and any allowance which form part Pay or DA has been allowed by the Government of India;
- (c) if so, the details thereof;
- (d) whether both the allowances, being part of pay are regularly being paid in all the RRB staff sponsored by the sponsoring banks excepting the State Bank of India;
- (e) if so, the reasons therefor;
- (f) whether State Bank of India is following their own staff agreements or industry-wise agreement; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (NAMO NARAIN MEENA)

(a), (b) and (c):- In exercise of the powers conferred under second Proviso to Section 17(1) of the Regional Rural Banks Act, 1976, the pay and allowances of the Regional Rural Bank (RRB) employees are fixed in accordance with the Judgment dated 31.1.2001 by the Hon`ble Supreme Court in the Civil Appeal No. 2218 of 1999 of the South Malabar Gramin Bank Vs. Co-ordination Committee, South Malabar Gramin Bank Employees Union and others read with Supreme Court judgment dated 7.3.2002 The pay structure of the RRB employees are the same as that of the corresponding categories of the employees of the Sponsor Banks. As regards the other allowances, these are decided by the individual Sponsor Bank in consultation with RRBs.

(d) and (e):- Pay as has been defined in the 8th Bipartite Settlement for the purpose of D.A., HRA and superannuation benefits shall mean Basic Pay, Stagnation increments, Special Pay, Graduation Pay, Professional qualification Pay and Officiating Pay, if any. As regards the other allowances the status of implementation in individual RRB is not maintained by National Bank for Agriculture and Rural Development (NABARD).

(f) and (g) The pay structure of RRB employees sponsored by the State Bank of India (SBI) are the same as per industry-wise agreement. As regards the other allowances, these are decided by SBI in consultation with the RRBs sponsored by them.